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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 678/2001 in
OA 1947/1999

New Delhi this the 11th day of March, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

Shri Sukhbir Saran Aggarwal
S/O late Shri Ram Kishan Dass
Retired Permanent Way Inspector,
Northern Railway, Bijnore,
Presently R/O 8, Gian Kunj,
Laxmi Nagar, Delhi-110092

.. Petitioner

(By Advocate Shri B.S. Maine)

VERSUS

1. Shri Dasarathy,
General Manager,
Northern Railway, New Delhi.
2. Shri R.D. Bhardwaj,
Divisional Railway Manager,
Northern Railway, Moradabad.

.. Respondents

(By Advocate Sh. H.K. Gangwani, learned
senior counsel)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Both learned counsel submit that in this case the
Tribunal's order dated 5.3.2001 in OA 1947/1999 has
been challenged before the Hon'ble High Court in ~~the~~
Writ Petition on which the judgement is awaited.

2. Noting the above facts and the submissions of
the learned counsel, CP 678/2001 no longer survives in
the Tribunal. The CP is accordingly dismissed.
Notices issued to the alleged contemnors are
discharged.

V.K. Majotra
(V.K. Majotra)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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